NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.195/BB/ 2017	-	For filing addl. information as required by Registry	252(3)	Sutek Systems(India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRE	SIGNATURE	
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	PCS			
	98860323			

ORDER

PCS for Petitioner Company is present. He reported that, he has served notice on ROC-Karnataka, Bangalore. Await ROC report. List it on 03/01/2018.

Member (T)

Member (J)